

ITEM NO.1701

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 19939/2017

AZAD SINGH & ORS. ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Only C.A. Nos. 7837-7852/2021 is to be listed.

WITH

C.A. No. 7837-7852/2021 (III-A)

IA No. 58978/2024 - EXEMPTION FROM FILING O.T.
 IA No. 59485/2024 - INTERVENTION/IMPLEADMENT
 IA No. 112782/2023 - INTERVENTION/IMPLEADMENT
 IA No. 59321/2024 - INTERVENTION/IMPLEADMENT
 IA No. 112780/2023 - INTERVENTION/IMPLEADMENT
 IA No. 58995/2024 - INTERVENTION/IMPLEADMENT
 IA No. 112774/2023 - INTERVENTION/IMPLEADMENT
 IA No. 110507/2023 - INTERVENTION/IMPLEADMENT
 IA No. 58977/2024 - INTERVENTION/IMPLEADMENT
 IA No. 58967/2024 - INTERVENTION/IMPLEADMENT
 IA No. 112788/2023 - INTERVENTION/IMPLEADMENT
 IA No. 286008/2024 - INTERVENTION/IMPLEADMENT
 IA No. 112785/2023 - INTERVENTION/IMPLEADMENT

Date : 18-08-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBER]

For Appellant(s) : Ms. Preeti Singh, AOR
 Mr. Gagan Deep Sharma, Adv.
 Mr. Sunklan Porwal, Adv.
 Mr. Shiv Kumar Choudhary, Adv.
 Mr. Veerendra Kumar, Adv.

Mr. Raj Kishor Choudhary, AOR
 Mr. Shakeel Ahmed, Adv.
 Ms. Pratibha Singh, Adv.
 Ms. Shalini Tripathi, Adv.
 Mr. Sarfaraz Ahmed Siddiqui, Adv.
 Mr. Anupam Bhati, Adv.
 Mr. Nakul Chaudhary, Adv.

Mr. Mohd. Tauheed, Adv.
Mr. Vikram Patralekh, Adv.

For Respondent(s) : Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Praveen Kumar Singh, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Mr. Sanal Nambiar, Adv.
Ms. Chetna Singh, Adv.
Mr. Neeraj Kumar Mishra, Adv.

Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 7837-7852/2021

Applications seeking impleadment/ intervention are allowed.
Cause title be amended accordingly.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
COURT MASTER (NSH)